
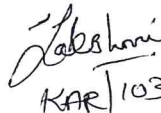




**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 26.02.2018.

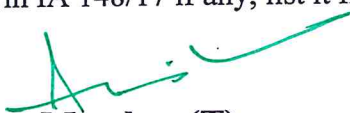
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


| C.P. No. or C.A. No. | T.P. No.              | Purpose     | Section  | Name of the Parties M/s. / Mr.                                      |
|----------------------|-----------------------|-------------|----------|---|
| CP 59/06             | IA 148/17 in TP 03/16 | For hearing | 397/ 398 | Devaraj Dharmarajan Vs. Fire Bricks & Potteries P. Ltd. & 7 Others. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER  | REPRESENTATION TO WHOM    | SIGNATURE  |
|---------|---|---------------------------|--|
| 1       | Akash R Bantw<br>For Abhijit  | Respondent b & s          |                  |
| 2       | Petitioner Counsel (Petitioner Nos. 1-3, 5)<br>Lakshmi Menon<br>For C.K Nandakumar Law Chambers<br>(9880073412) |                           | <br>KAR/1036/14 |
| 3       | Penkal. K. Raju   | for R9                    |                 |
| 4       | A. Murali and<br>Aishwarya  | for R-1 to R5<br>and R 10 |                 |

**ORDER**

Counsel for Petitioner is present. Counsels for Respondents are also present. I.A 148/17 and I.A 24/18 are taken up today. For filing objections in IA 24/18 and also in IA 148/17 if any, list it finally on 14/03/2018.

  
**Member (T)**

  
**Member (J)**